

Title: Regarding Central Vigilance Commissioner's Circular asking the citizens to inform the Government about disproportionate income of their neighbours and help unearthing black money.

SHRI VARKALA RADHAKRISHNAN : Black money is a challenge to our economy. Now, the Central Vigilance Commissioner has issued a notice asking all citizens to give information for unearthing unaccounted money. It is very strange and ridiculous. In penal law, there is a law to the effect that citizens are bound to give information. But will it unearth black money? What prompted this high official to issue such a circular to the people of India asking them to furnish information? Will anybody come forward to give information? Is it the look out of the citizens to know whether a particular person has amassed wealth disproportionate to his income? The neighbouring man is asked to give the information. This is very ridiculous. If this is the way of investigation, nothing will come out because the Government of India had also taken a very strong effort or an honest effort to bring about by the voluntary disclosure of assets. Nothing has come out. ...(*Interruptions*) So, I would request the Government of India to advise the Central Vigilance Commissioner not to issue such mysterious and ridiculous instruction to the sensible people of India. ...(*Interruptions*)

AN HON. MEMBER: What are the measures to unearth the black money? ...(*Interruptions*)

SHRI VARKALA RADHAKRISHNAN : He is asking me to tell as to how to unearth the black money. (*Interruptions*)

MR. DEPUTY-SPEAKER: I do not want you to tell that. ...(*Interruptions*)

SHRI VARKALA RADHAKRISHNAN : If I am allowed to speak, I will do it. But this is a very ridiculous way of doing things. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Sudip Bandyopadhyay, what is this? I may have to change the places of both of you.

...(*Interruptions*)

SHRI PRAMOD MAHAJAN: It is my mistake. ...(*Interruptions*)